THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) A proposal has been received from the Commissioner for Scheduled Castes and Scheduled Tribe* for additional staff for his headquarters office and for the setting up of regional offices in the States. The proposal is being considered.

Post offices in the country

968. SHRI SANAT KUMAR RAHA: Will the Minister of COMMUNICATIONS be pleased to state:

- fa) the number of Post Offices in Ihe country during 1969 and in 1974: and
- (b) the number of employees who worked during the above period ?

THE MINISTER OF COMMUNICA-TIONS (DR. SHANKAR DAYAL SHARMA): (a) On 31-3-1969 .. 102.477

On 31-3-1974 ... 116.740

(b) On 31-3-1969

Regular employees ... 215,000 Extra Departmental employees... 181,000 On 31-3-1974: The information is under compilation and will be laid on the I ^:-of the House separately.

Abolition of capital punishment

969. SHRI J. S. ANAND: Will the Minister of HOME AFFAIRS be pleased to state '.

- (a) the number of persons who were given capital punishment during the last three years; and
- (b) whether Government propose to abo lish the capital punishment?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H, MOHSIN): (a) A statement giving th* information received from the Governments of Gujarat, Madhya Pradesh, Tripura, Andaman and Nicobar Islands. Chandigarh Administration and Lakshdweep is enclosed. Information from the remaining State (iovernments/Union Territories will be laid on the Table of the House on receipt.

(b) No. Sir. However, in the Indian Penal Code (Amendment) Bill, 1972 already introduced in the Parliament, the imposition of death penealty has been proposed to be restricted only to extreme cases where nothing short of death penalty would be appropriate.

Statement

Number of persons awarded Capital punishment during the last 3 years viz. from 1-11-1971 to 31-10-1974

Name of States/Union Territories. N									No	o. of persons awarded capital punishment	
1.	Gujarat .	•					•	•		Nil	
2.	Madhya Pradesh		٠	•	•	٠	•	•	٠	46 (six were actually executed during the period in question).	
3.	Tripura .		•		21.					Nil.	
4.	Andaman & Nic	obar Isla	ands	٠.						. Nil.	
5.	Chandigarh Adın	inistrati	on.	• ·		•	•	+ 20 1	٠	2 (One was executed. Sentence in the case of the other was commuted to life imprisonment by the President on a mercy petition).	
Lakshdweep			:				•		Nil.		